

FORM G
INVITATION FOR EXPRESSION OF INTEREST FOR
PRATHAM-HEERA SALES PRIVATE LIMITED
 OPERATING IN THE TRADING IN ALL KINDS OF LIQUOR, INDUSTRIAL SPIRITS,
 ALCOHOL AND ETHANOL AT NANDURBAR
 (Under regulation 36A(1) of the Insolvency and Bankruptcy Board of India
 (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

RELEVANT PARTICULARS		
1.	Name of the corporate debtor along with PAN & CIN/ LLP No.	PRATHAM-HEERA SALES PRIVATE LIMITED CIN: U52100MH2012PTC230417 PAN: AAGCP6084Q
2.	Address of the registered office	CSN 570/A, KRIDA BHAVAN, Nandurbar, Nandurbar, Maharashtra, India, 424001
3.	URL of website	Not available
4.	Details of place where majority of fixed assets are located	S. No. 77, HolTarfe Haveli, Taluka - Nandurbar, District - Nandurbar - 425412, Maharashtra, India
5.	Installed capacity of main products/ services	Not available
6.	Quantity and value of main products/ services sold in last financial year	Turnover in FY 2021-22 - Rs. 12,93,96,577.94/-
7.	Number of employees/ workmen	Not available
8.	Further details including last available financial statements (with schedules) of two years, lists of creditors are available at URL:	Detail can be sought by emailing to ibc.prathamheera2@gmail.com
9.	Eligibility for resolution applicants under section 25(2)(h) of the Code is available at URL:	The eligibility criteria is mentioned in the detailed Expression of Interest Process Document which can be sought by emailing to ibc.prathamheera2@gmail.com
10.	Last date for receipt of expression of interest	31.10.2026
11.	Date of issue of provisional list of prospective resolution applicants	10.11.2026
12.	Last date for submission of objections to provisional list	15.11.2026
13.	Date of issue of final list of prospective resolution applicants	25.11.2026
14.	Date of issue of information memorandum, evaluation matrix and request for resolution plans to prospective resolution applicants	30.11.2026
15.	Last date for submission of resolution plans	31.12.2026
16.	Process email id to submit Expression of Interest	ibc.prathamheera2@gmail.com
17.	Details of the Corporate Debtor's registration status as MSME	Not Available

SD/-

Mr. Mahesh G. Bagla

Resolution Professional

IP Registration Number: IBBI/IPA-002/IP-N00689/2018-2019/12207

Authorisation for Assignment (AFA) No.: AA2/12207/02/300627/204383

Registered Address:- Flat No. C-601, Survey No. 665,
Park Landmark-CD Build Pune - 411037, Maharashtra, India

Correspondence Address:- Office No. 304, Gera Junction, Lulla Naga Signal,
Kondhwa Road, Pune - 411040, MH, India

FOR PRATHAM-HEERA SALES PRIVATE LIMITED

Date: 30.09.2026

Place: Pune